

Sl. No.	Name of State	No. of hospitals
3.	Haryana	39
4.	Jharkhand	5
5.	Kerala	37
6.	Maharashtra	31
7.	Punjab	18
8.	Uttar Pradesh	110
9.	West Bengal	6
TOTAL :		272

Starting of registry for stroke patients

235. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that after the successful operation of cancer registries for the last 20 years, Government has taken the plunge to start a stroke registry;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has asked all the hospitals, doctors, etc. to provide information to the registry with regard to stroke; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Indian Council of Medical Research (ICMR) has initiated population based stroke registry at two places. These are located in Ludhiana at Christian Medical College (CMC), Ludhiana and in Chikkaballapur under MS Ramaiah Medical College, Bangalore. ICMR has also commenced National Centre for

Disease Informatics and Research (NCDIR), Bangalore with a mandate for, among others, registry in stroke.

(c) and (d) NCDIR has held preliminary discussions with neurologists and neuroradiologists from different parts of the country regarding stroke registry.

Establishing of RIMS in every State

†236. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise details of the proposals received by the concerned Ministry from States in regard to establishing Regional Institute of Medical Sciences (RIMS) in line of AIIMS;

(b) the details of States to whom approval has been granted to establish RIMS;

(c) the details of the proposal to establish RIMS in every State of the country in future; and

(d) the details of the States where RIMS are ready to function?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) The information is being collected and will be laid down on the table of the House.

Mother and child health status of the country

237. DR. GYAN PRAKASH PILANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Maternal Mortality Rate (MMR) is 212, resulting in 56,000 maternal deaths annually;

(b) whether Infant Mortality Rate (IMR) is 47, resulting in 12.5 lakh children dying before their first birthday, annually;

† Original notice of the question was received in Hindi